

**Central Administrative Tribunal
Principal Bench, New Delhi**

MA No.736/2016 in CP No. 627/2015
in OA No.1677/2014

New Delhi, this the 22nd day of August, 2016

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Dr. Brahm Avatar Agrawal, Member (J)**

1. Naveen Kumar,
S/o Shri Mange Ram
R/o C-409, Main Market
Budh Bazar, Nathupura
Burari, Delhi-84.
2. Dipak Kumar,
S/o Shri Rajendra Pd. Yadav
R/o VI-Machhidih, P.O. Amaiya
Asarganj, Munger, Bihar-813201.
3. Vijay Kumar Gangvar,
S/o Shri Chatar Pal Singh
R/o Vill & Post Maithana Inder Singh
Distt. Meerut Pin-250001, UP
4. Pankaj,
S/o Shri Bir Singh
R/o H.No.39, V.P.O. Surhera
Najafgarh, New Delhi-43.
5. Amit Kumar,
S/o Shri Naresh Pal
R/o Vill Jalalpur, Post Incholi
Distt. Meerut-250001.
6. Partap Singh,
S/o Shri Om Parkash Singh
R/o Vill & Post Dhikana
Tehsil Barout (Baghpat)
State U.P.-250611.
7. Ravi Bharduwaj,
S/o Shri Raj Mohan Bharduwaj
R/o Vill & Post Bazidpur, Tehsil Baraut
Distt. Baghpat, Pin-250611 (UP)
8. Rahul Tomer,
S/o Shri Brupjal Singh
R/o Vill & Post Bijrol, Distt. Baghpat
State U.P., Pin-250611.

9. Aabid,
S/o Shri Jameel
R/o vill & Post Bijrol, Distt. Baghpat (UP)
10. Adesh Kumar,
S/o Shri Rajendra Singh
R/o Bazidpur, Baraut
Bagpat-250611 (UP)
11. Ashish Tomer,
S/o Shri Yashveer Singh
R/o 4/266, Shiv Vihar, Baraut
Baghpat (U.P.)-250611.
12. Nitin Kumar,
S/o Shri Kawarpal
R/o vill Garhi Kangran, Post Daha
Distt. Baghpat (U.P.)
13. Bittu,
S/o Sh. Mange Ram
R/o vill & Post Jhujdpur, Distt. Baghpat-250622.
14. Kuldeep,
S/o Shri Kishan Singh
R/o VPO Murthal, Pana-Mundhara
Distt. Sonepat (Haryana)-131001.
15. Rahul Malik,
S/o Sh. Naresh Pal
R/o vill & Post Lishad
Distt. Shamli-247776(U.P.) ..Applicants

(By Advocate: Shri Yogesh Sharma)

Versus

1. Sh. A. K. Puthia
General Manager
Northern Railway, Baroda House
New Delhi.
2. Sh. S. S. Rana
The Assistant Personnel Officer
Railway Recruitment Cell
Lajpat Nagar-I, New Delhi-24. ..Respondents

(By Advocate: Mr.R.N. Singh)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A):-

Today, when the matter was taken up for hearing, learned counsel for the respondents has submitted that they have filed affidavit of full compliance, which was received by the learned counsel for the applicants on 10.08.2016.

Learned counsel for the petitioners also agreed that orders of this Tribunal have been fully complied with. Accordingly, this CP is closed. Notices issued to the alleged contemnors are discharged.

(Dr. Brahm Avtar Agrawal)
Member (J)

(Shekhar Agarwal)
Member (A)

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